COURT NO. 16

THE HONOURABLE SRI JUSTICE TARLADA RAJASEKHAR RAO

To be Heard on Tuesday The 24th day of November 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (ENDOWMENTS)					
1	WP/33873/2026 IA 1/2026 Suspension Petition	SRI SRI JAGADGURU SHANKARACHARYA MAHASAMSTHANAM Vs THE STATE OF ANDHRA PRADESH	B V S CHALAPATI RAO	GP FOR ENDOWMENTS	ANANTAPUR
2	WP/34203/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	K. NARAYANA SWAMY Vs THE STATE OF ANDHRA PRADESH	GIRINDRA PRASAD B.	GP FOR ENDOWMENTS GP FOR REVENUE	CHITTOOR
ADMISSION (MEDICAL AND HEALTH)					
3	WP/34334/2026 IA 1/2026 Direction Petition	DR. PONAKAMPALLI RAMBABU Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR MEDICAL HEALTH FW GP FOR HIGHER EDUCATION	KRISHNA

COURT NO. 16

THE HONOURABLE SRI JUSTICE TARLADA RAJASEKHAR RAO

To be Heard on Tuesday The 24th day of November 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR PRONOUNCEMENT OF ORDERS					
4.1 along with 4					
4	WP/14139/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	GOTTUMUKKALA RANGA RAJU Vs STATE OF ANDHRA PRADESH	V V L N SARMA	GP FOR ENDOWMENTS SREENIVASA RAO VELIVELA PULIPATI RADHIKA (HCJ NOTE CASE)	KRISHNA
4.1	WP/5143/2024 IA 1/2024 Dispense with Petition IA 2/2024 Direction Petition IA 3/2024 Direction Petition	.GOTTUMUKKALA RANGA RAJU Vs STATE OF ANDHRA PRADESH	V V L N SARMA	GP FOR FISHERIES SREENIVASA RAO VELIVELA GP FOR REVENUE	KRISHNA
FOR COMPLIANCE					
5	CC/2344/2026 (WP 20599/2025)	PANTAM SRINU Vs NAZEEM MUL LISA	MANGENA SREE RAMA RAO	SUSHMA YAGANTI	WEST GODAVARI
FOR ORDERS					
6	WP/15963/2020 IA 1/2020 Direction Petition	M D BRAHMANANDAM Vs THE COMMISSIONER OF INTERMEDIATE EDUCATION	P V KRISHNAIAH	GP FOR EDUCATION GP FOR SERVICES III	KURNOOL
7	WP/17911/2021 IA 1/2021 Direction Petition	K.SRINIVAS REDDY S Vs THE EXECUTIVE ENGINEER	VAMSI KRISHNA VARANASI	GP FOR SERVICES IV	GUNTUR
FOR ADMISSION					
8	CC/2589/2026 (WP/25694/2025) IA 1/2026 Dispense with Petition	DOKU MURALI Vs G. SAI PRASAD	SREENIVASA RAO VELIVELA	SUSHMA YAGANTI A JAYANTHI	PRAKASAM
9	CC/2863/2026 (WP/1147/2025)	ATLURI MATTAIAH Vs SRI KANTILAL DANDE	BANDLA PAVAN	NAGARAJU NAGURU SOMA RAJU YELISETTI	PRAKASAM
10	CC/2927/2026 (WP/641/2026)	L. AVINASH REDDY Vs VIJAYA LAKSHMI SUGUTOORI	MEKA RAHUL CHOWDARY	SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM)	CHITTOOR
FOR ADMISSION (CRP MATTERS)					
11	CRP/2751/2026 (AS/76/2024) IA 1/2026 Suspension Petition	VEERAMALLU CHANDRA SEKHAR Vs LIIAS KHAN MAHAMMADA SAYYAD	M SIVA JYOTHI	AYESHA AZMA S	YSR KADAPA
FOR ADMISSION (SA MATTERS)					
12	SA/453/2026 (AS/11/2015)	GAJJULA PEDDA SUBBARAYUDU Vs NALLAIAHGARI SRINIVASULU REDDY	HARINADH NIDAMANURI	M DELHI BABU	YSR KADAPA
13	SA/709/2026 (AS/84/2008) IA 2/2026 Condone Delay Petition IA 3/2026 Stay Petition	MANJULA FATHIMA BEE Vs VALLURI BABA SAB	CHAKRAVARTHY P V S K S S BHATT	A SYAM SUNDAR REDDY	YSR KADAPA

14	SA/857/2026 (AS/21/2023)	POLAMREDDY RAMESH REDDY Vs POLAMREDDY ARUNA	KUNUKU RAJA SEKHAR		YSR KADAPA

ADMISSION (ENDOWMENTS)

15	WP/3979/2022 IA 1/2022 Direction Petition IA 1/2026 Implead Petition	TAMMADALA SURI BABU Vs THE STATE OF ANDHRA PRADESH	M R S SRINIVAS	GP FOR ENDOWMENTS K.P.S. SAILESH REDDY CHINTAPALLI SRINIVAS GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	VISAKHAPATNAM
16	WP/1070/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition IA 2/2026 Leave Petition	MUNAGA BADRI NARAYANA Vs THE STATE OF AP	SHAIK MD UMAR ABDULLAH	GP FOR ENDOWMENTS G RAMANA RAO (SC FOR ENDOWMENTS RAYALASEEMAREGION) GP FOR HOME GP FOR ENDOWMENTS	YSR KADAPA
17	WP/5037/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition	SRI NADA NADHESWARA SHIKARAM DEVELOPMENT TRUST Vs THE STATE OF AP	V R REDDY KOVVURI	GP FOR ENDOWMENTS T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION) GP FOR REVENUE	YSR KADAPA
18	WP/29421/2025 IA 1/2025 Direction Petition	AVVARU SURENDRA KUMAR Vs THE STATE OF ANDHRA PRADESH	HARINATH REDDY SOMA	GP FOR ENDOWMENTS KAPPERA KOTESWARA RAO SC for Endowments AP Region.	GUNTUR

19.1,19.2,19.3 along with 19

19	WP/35318/2025 IA 1/2025 Direction Petition	KAMIREDDY BHASKARA RAO Vs THE STATE OF AP	K JYOTHI PRASAD	GP FOR ENDOWMENTS GP FOR REVENUE PULIPATI RADHIKA	WEST GODAVARI
19.1	WP/4244/2025 IA 1/2025 Stay Petition	KAMIREDDY BHASKARA RAO Vs THE STATE OF AP	VENNA G SAI VENKAT	GP FOR ENDOWMENTS	WEST GODAVARI
19.2	WP/31187/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	KAMIREDDY BHASKARA RAO Vs THE STATE OF ANDHRA PRADESH	K JYOTHI PRASAD	GP FOR ENDOWMENTS D V SASIDHAR GP FOR REVENUE PULIPATI RADHIKA	WEST GODAVARI
19.3	WP/31647/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	KAMIREDDY BHASKARA RAO Vs THE STATE OF ANDHRA PRADESH	K JYOTHI PRASAD	GP FOR ENDOWMENTS D V SASIDHAR PULIPATI RADHIKA	WEST GODAVARI
20	WP/4902/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition IA 3/2026 Vacate Stay Petition IA 4/2026 Vacate Stay Petition	SOMAYAJULA HARI PRASAD Vs THE STATE OF ANDHRA PRADESH	J.V.PHANIDUTH	GP FOR ENDOWMENTS D V SASIDHAR DEVI SUBHASHINI ANNE SC For Endowments	PRAKASAM

21.1 along with 21

21	WP/6121/2026 IA 1/2026 Direction Petition IA 2/2026 Suspension Petition	GOLAMARI VENKATA REDDY Vs THE STATE OF ANDHRA PRADESH	DHARANI KUMAR B	GP FOR ENDOWMENTS	PRAKASAM

21.1	WP/6110/2026 IA 1/2026 Direction Petition IA 2/2026 Suspension Petition	POREDDY NAGI REDDY Vs THE STATE OF AP	DHARANI KUMAR B	GP FOR ENDOWMENTS DEVI SUBHASHINI ANNE SC For Endowments	PRAKASAM
22	WP/10096/2026 IA 1/2026 Direction Petition	BACHHU VENKATESWARULU Vs THE STATE OF ANDHRA PRADESH	P S P SURESH KUMAR	GP FOR ENDOWMENTS JOSEPH PREM KUMAR KUMMARIKUNTA	PRAKASAM
23	WP/10501/2026	PUNJAB NATIONAL BANK Vs THE STATE OF ANDHRA PRADESH	PRUDVI RAJU MUDUNURI	GP FOR ENDOWMENTS GP FOR REGISTRATION AND STAMPS GP FOR REVENUE	GUNTUR
24	WP/11278/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition IA 3/2026 Leave Petition	SRI GANDLA SIDDAPPA Vs THE STATE OF A.P.	A CHANDRAIH NAIDU	GP FOR ENDOWMENTS GP FOR REVENUE	KURNOOL
25	WP/11346/2026 IA 1/2026 Direction Petition	GIRIDHAR Vs THE STATE OF AP	MANDEM KRANTHI GIREESH	GP FOR ENDOWMENTS GP FOR REGISTRATION AND STAMPS	CHITTOOR
26	WP/13692/2026 IA 1/2026 Suspension Petition	CHODE VENKATA SUBBALAKSHMI Vs THE STATE OF ANDHRA PRADESH	JAVVAJI SARATH CHANDRA	GP FOR ENDOWMENTS CHINTAPALLI SRINIVAS GP FOR REGISTRATION AND STAMPS GP FOR REVENUE	VISAKHAPATNAM
27	WP/15774/2026 IA 1/2026 Direction Petition	D.S.RAJU MEMORIAL EDUCATIONAL SOCIETY Vs THE STATE OF ANDHRA PRADESH	D V V S S N H BHUJANGA RAO	GP FOR ENDOWMENTS GP FOR SCHOOL EDUCATION KAPPERA KOTESWARA RAO SC for Endowments AP Region.	EAST GODAVARI
28	WP/16594/2026 IA 1/2026 Stay Petition IA 2/2026 Amendment Petition	SRI VENNAM RATHNA RAO Vs THE STATE OF ANDHRA PRADESH	TALLAPRAGADA SRIRAM	GP FOR ENDOWMENTS KAPPERA KOTESWARA RAO SC for Endowments AP Region.	KRISHNA
29	WP/17636/2026 IA 1/2026 Suspension Petition IA 2/2026 Vacate Stay Petition	ARYA VYSYA SANGAM Vs THE STATE OF ANDHRA PRADESH	GOLI GANESH VENKATA SATYA SAI	GP FOR ENDOWMENTS T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION)	ANANTAPUR
30	WP/19628/2026 IA 1/2026 Suspension Petition IA 2/2026 Leave Petition IA 4/2026 Vacate Stay Petition IA 6/2026 Vacate Stay Petition	GANESH ANNEPU Vs THE STATE OF ANDHRA PRADESH	S SRINIVASA RAO	GP FOR ENDOWMENTS YALLABANDI RAMATIRTHA KAPPERA KOTESWARA RAO SC for Endowments AP Region. GP FOR REVENUE	WEST GODAVARI
31	WP/21170/2026	H.RAMSUBRAHMANYAM Vs THE STATE OF ANDHARA PRADESH	ANANDA KUMAR VEJANDLA	T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION) B V S CHALAPATI RAO	ANANTAPUR
32	WP/22643/2026 IA 1/2026 Direction Petition	BOLLINKULA DURGA PRASAD REDDY Vs THE STATE OF ANDHRA PRADESH	GANGISETTI UMA SANKAR	GP FOR ENDOWMENTS	KRISHNA
33	WP/25342/2026 IA 1/2026 Direction Petition	PAVULURI BABU RAMA CHANDRAN Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR ENDOWMENTS	WEST GODAVARI

34	WP/26198/2026 IA 1/2026 Stay Petition	BADIGE TAHER Vs THE STATE OF ANDHRA PRADESH	ISMAIL SHAIK	GP FOR ENDOWMENTS	KURNOOL
35	WP/26324/2026 IA 1/2026 Suspension Petition IA 2/2026 Implead Petition IA 3/2026 Vacate Stay Petition	PPN PRASAD Vs THE STATE OF ANDHRA PRADESH	V V N NARASIMHAM	GP FOR ENDOWMENTS J.V.PHANIDUTH	YSR KADAPA
36	WP/27950/2026 IA 1/2026 Direction Petition	V. VENKATA CHALAMAIAH Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR ENDOWMENTS T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION)	YSR KADAPA
37	WP/30682/2026 IA 1/2026 Direction Petition	THOMMANDRU VIJAY KUMAR Vs COCANADA ANNADANA SAMAJAM	G RAMA GOPAL	GP FOR ENDOWMENTS GP FOR REVENUE	EAST GODAVARI
38	WP/32040/2026 IA 1/2026 Direction Petition	GADE KIRAN KUMAR Vs THE STATE OF ANDHRA PRADESH	Y.LATCHANNA	GP FOR ENDOWMENTS	GUNTUR
39	WP/33129/2026 IA 1/2026 Direction Petition	S.G.NAGARAJU Vs THE STATE OF ANDHRA PRADESH	N CHANDRA SEKHAR REDDY	GP FOR ENDOWMENTS GP FOR REVENUE	KURNOOL
40	WP/33736/2026 IA 1/2026 Stay Petition	SRI RAMA ENTERPRISES Vs THE STATE OF ANDHRA PRADESH	S LAKSHMINARAYANA REDDY	GP FOR ENDOWMENTS PT	KRISHNA
41	WP/33938/2026 IA 1/2026 Direction Petition	KODAVATIKANTI GIRI CHARAN SARMA Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR ENDOWMENTS	GUNTUR

ADMISSION (MEDICAL AND HEALTH)

42	WP/20460/2023 IA 1/2026 Amendment Petition	GLOBAL COLLEGE OF ENGINEERING AND TENCHNOLOGY Vs THE STATE OF AP	LEO LAW ASSOCIATES LLP	GP FOR MED HEALTH AND FAMILY WELFARE GP FOR FINANCE PLANNING	YSR KADAPA
43	WP/3673/2025 IA 1/2025 Suspension Petition IA 2/2025 Implead Petition IA 1/2026 Implead Petition	M/S A-1 FACILITY AND PROPERTY MANAGERS PRIVATE LTD. Vs THE STATE OF ANDHRA PRADESH	JAVVAJI SARATH CHANDRA	GP FOR MEDICAL HEALTH FW MAKIREDDY MANOJ P NARASIMHULU	KRISHNA
44	WP/28600/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition IA 4/2025 Miscellaneous Petition	NIMMAGADDA UPENDRANATH Vs THE STATE OF ANDHRA PRADESH	LEO LAW ASSOCIATES LLP	GP FOR GENERAL ADMINISTRATION GP FOR MEDICAL HEALTH FW A S C BOSE JAVVAJI SARATH CHANDRA	GUNTUR
45	WP/6184/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	GLOBAL HOSPITAL Vs THE STATE OF AP	V V LAKSHMI NARAYANA	GP FOR MEDICAL HEALTH FW GP FOR HOME	CHITTOOR
46	WP/18453/2026 IA 1/2026 Direction Petition	P VENKATESWARA RAO Vs THE UNION OF INDIA	C B ADARSH KUMAR	LAKSHMI POTNURI CENTRAL GOVT COUNSEL GP FOR MEDICAL HEALTH FW	KRISHNA

47	WP/18878/2026 IA 1/2026 Stay Petition	B.RAHMATH KHAN Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR MEDICAL HEALTH FW	KRISHNA
48	WP/30741/2026 IA 1/2026 Direction Petition	SRI SURYA CHANDRA AGENCIES Vs THE STATE OF ANDHRA PRADESH	K B RAMANNA DORA	GP FOR MEDICAL HEALTH FW SIVA KESAVA RAO CH GP FOR FINANCE PLANNING	EAST GODAVARI
49	WP/31962/2026 IA 1/2026 Suspension Petition	M/S. SANA EDUCATIONAL DEVELOPMENT SOCIETY Vs THE STATE OF ANDHRA PRADESH	MARELLA RADHA	GP FOR MEDICAL HEALTH FW GP FOR REVENUE	KURNOOL

ADMISSION (WOMEN & CHILD WELFARE)

50	WP/14646/2025 IA 1/2025 Direction Petition IA 1/2026 Vacate Stay Petition	M/S. INDIRA TELEVISION LIMITED Vs . THE ANDHRA PRADESH STATE COMMISSION FOR WOMEN (APSCW)	SAI SARAN CHODISETTY	THE ADVOCATE GENERAL	GUNTUR
51	WP/20706/2025 IA 1/2025 Suspension Petition IA 1/2026 Leave Petition	BOMMADEVARA NAGAMANI Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR WOMEN DEV CHILD WELFARE RAVITEJA JAMMALAMADAKA GP FOR REVENUE	EAST GODAVARI
52	WP/24310/2025 IA 1/2025 Suspension Petition	TAMMINENI SWATHI Vs THE STATE OF ANDHRA PRADESH	M CHIRANJEEVI	GP FOR WOMEN DEV CHILD WELFARE GP FOR REVENUE	SRIKAKULAM
53	WP/34597/2025 IA 1/2025 Suspension Petition	GUDAVALLI SEETHA RAMA PRASAD Vs THE STATE OF ANDHRA PRADESH	GUDAVALLI SEETHA RAMA PRASAD(Petitioner)	GP FOR WOMEN DEV CHILD WELFARE RAVI KUMAR CHALAMALASETTI	KRISHNA
54	WP/35947/2025 IA 1/2025 Suspension Petition	KOTHAPALLI SUNEEL KUMAR Vs THE STATE OF AP	PALA KARTHI KIRAN	GP FOR REVENUE MEDIKONDA PRANAY VENKAT CHOWDARY GP FOR WOMEN DEV CHILD WELFARE	KRISHNA
55	WP/11168/2026 IA 1/2026 Direction Petition IA 2/2026 Amendment Petition	BHAVARAJU PADMAVATHI Vs THE STATE OF AP	P RAJKUMAR	THE ADVOCATE GENERAL K K RAO	EAST GODAVARI
56	WP/18119/2026 IA 1/2026 Suspension Petition	ABBURU HEMASUNDAR NAIDU Vs THE STATE OF ANDHRA PRADESH	VENKATA DURGA RAO ANANTHA	GP FOR WOMEN DEV CHILD WELFARE NIMMAGADDA VIJAYA SANTHI GP FOR REVENUE	CHITTOOR
57	WP/21517/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition	SMT. LINGAM RADHIKA Vs THE STATE OF ANDHRA PRADESH	VADLAPATLA SAI MALLIK	GP FOR WOMEN DEV CHILD WELFARE MALLAVOLU NIKITHA GP FOR REVENUE	KRISHNA
58	WP/29239/2026 IA 1/2026 Direction Petition	MANGATAYARU MARIPI Vs THE STATE OF ANDHRA PRADESH	MAHESH KUMAR KANCHARLA	GP FOR WOMEN DEV CHILD WELFARE GP FOR HOME	KRISHNA
59	WP/29241/2026 IA 1/2026 Direction Petition	SMT.JAMMU @ BHUPATI JYOTHI Vs THE STATE OF ANDHRA PRADESH	MAHESH KUMAR KANCHARLA	GP FOR WOMEN DEV CHILD WELFARE	KRISHNA

60	WP/29675/2026 IA 1/2026 Direction Petition	BORRA GUDARU ANKAIAH Vs THE STATE OF ANDHRA PRADESH	SAI GANGADHAR CHAMARTY	GP FOR WOMEN DEV CHILD WELFARE	GUNTUR
61	WP/29704/2026 IA 1/2026 Suspension Petition	SMT.KOPPISETTI BHAGYAVATHI Vs THE STATE OF ANDHRA PRADESH	VENKATA SUBBAIAH POGULA	GP FOR WOMEN DEV CHILD WELFARE RAVITEJA JAMMALAMADAKA GP FOR REGISTRATION AND STAMPS GP FOR REVENUE	EAST GODAVARI
62	WP/32144/2026 IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition IA 3/2026 Direction Petition IA 4/2026 Direction Petition	KONDAVEETI ANURADHA Vs THE STATE OF ANDHRA PRADESH	SIVA RAMA KRISHNA KOLLURU	GP FOR WOMEN DEV CHILD WELFARE GP FOR REGISTRATION AND STAMPS GP FOR REVENUE NUTHALAPATI MOHAN PT	GUNTUR

SPECIALLY IDENTIFIED CASES

63	WP/30392/2011 IA 2/2011(WPMP 37652/2011) Direction Petition	YARLAGADDA PRASHANT VARA PRASAD TAMILNADU Vs E.O. SRI AMARESWARA SWAMY TEMPLE & ORS.	V HIMABINDU	GP FOR ENDOWMENTS JAVVAJI SARATH CHANDRA PADMAVATHI PADNAVIS	GUNTUR
64	WP/16989/2020 IA 1/2020 Direction Petition	P KANAKADURGAMBA Vs STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	GP FOR WOMEN DEV CHILD WELFARE	KRISHNA
65	WP/24167/2020 IA 1/2020 Direction Petition	VEMULAMADA BALAKOTESWARA RAO Vs THE STATE OF ANDHRA PRADESH	A V S LAXMI	Y NAGI REDDY Y.NAGI REDDY (APSPDCL)	KRISHNA
66	WP/10567/2021 IA 1/2021 Direction Petition IA 1/2026 Leave Petition	P.CHINNA LINGANNA Vs THE GOVERNMENT OF ANDHRA PRADESH	CHAKRADHARA RAJA Y	GP FOR SERVICES I	KURNOOL

ADMISSION (SERVICE MATTERS)

67.1,67.2,67.3,67.4,67.5,67.6,67.7,67.8,67.9,67.10,67.11 along with 67

67	WP/660/2020 IA 1/2020 Direction Petition IA 2/2020 Direction Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition	A NAGA RAJU Vs THE STATE OF ANDHRA PRADESH	PEETA RAMAN	GP FOR ENDOWMENTS (AP) V.DYUMANI (SC for TTD)	CHITTOOR
67.1	WP/698/2022 IA 1/2022 Direction Petition IA 4/2022 Vacate Stay Petition	T.ELLAIAH Vs THE STATE OF ANDHRA PRADESH	PEETA RAMAN	GP FOR SERVICES II C SINDHU KUMARI V.DYUMANI (SC for TTD)	CHITTOOR
67.2	WP/791/2022 IA 1/2022 Direction Petition IA 4/2022 Vacate Stay Petition	B RAGHU RAM Vs THE STATE OF ANDHRA PRADESH	PEETA RAMAN	GP FOR SERVICES II C SINDHU KUMARI V.DYUMANI (SC for TTD)	CHITTOOR
67.3	WP/793/2022 IA 1/2022 Direction Petition IA 4/2022 Vacate Stay Petition	A SANDHYA Vs THE STATE OF ANDHRA PRADESH	PEETA RAMAN	GP FOR SERVICES II C SINDHU KUMARI V.DYUMANI (SC for TTD)	CHITTOOR

67.4	WP/800/2022 IA 1/2022 Direction Petition IA 2/2022 Implead Petition IA 3/2022 Leave Petition IA 4/2022 Vacate Stay Petition	B J VINOD KUMAR Vs THE STATE OF ANDHRA PRADESH	PEETA RAMAN	GP FOR SERVICES II C SINDHU KUMARI	CHITTOOR
67.5	WP/801/2022 IA 1/2022 Direction Petition IA 3/2022 Leave Petition IA 4/2022 Vacate Stay Petition	K KUMAR RAO Vs THE STATE OF ANDHRA PRADESH	PEETA RAMAN	GP FOR SERVICES II C SINDHU KUMARI V.DYUMANI (SC for TTD)	CHITTOOR
67.6	WP/818/2022 IA 1/2022 Direction Petition IA 4/2022 Vacate Stay Petition	J PRAVEEN KUMAR Vs THE STATE OF ANDHRA PRADESH	PEETA RAMAN	GP FOR SERVICES II C SINDHU KUMARI V.DYUMANI (SC for TTD)	CHITTOOR
67.7	WP/827/2022 IA 1/2022 Direction Petition IA 4/2022 Vacate Stay Petition	B THIRUMALAIAH Vs THE STATE OF ANDHRA PRADESH	PEETA RAMAN	GP FOR SERVICES II C SINDHU KUMARI V.DYUMANI (SC for TTD)	CHITTOOR
67.8	WP/828/2022 IA 1/2022 Direction Petition IA 4/2022 Vacate Stay Petition	K SUNDARI Vs THE STATE OF ANDHRA PRADESH	PEETA RAMAN	GP FOR ENDOWMENTS C SINDHU KUMARI V.DYUMANI (SC for TTD)	CHITTOOR
67.9	WP/830/2022 IA 1/2022 Direction Petition IA 4/2022 Vacate Stay Petition	G RAM PRASAD Vs THE STATE OF ANDHRA PRADESH	PEETA RAMAN	GP FOR SERVICES I C SINDHU KUMARI V.DYUMANI (SC for TTD)	CHITTOOR
67.10	WP/831/2022 IA 1/2022 Direction Petition	A SUBRAMANYAM Vs THE STATE OF ANDHRA PRADESH	PEETA RAMAN	GP FOR ENDOWMENTS V.DYUMANI (SC for TTD)	CHITTOOR
67.11	WP/6656/2022 IA 1/2022 Direction Petition IA 2/2022 Direction Petition	P.J. NARAYANA RAJU Vs STATE OF ANDHRA PRADESH	PONNADA SREE VYAS	GP FOR ENDOWMENTS V.DYUMANI (SC for TTD)	CHITTOOR
68	WP/4363/2020 IA 1/2020 Direction Petition IA 2/2020 Direction Petition	B VANKATESWARLU Vs THE STATE OF AP	V R REDDY KOVVURI	GP FOR GENERAL ADMINISTRATION (AP) The Andhra Pradesh Biodiversity Board, Opp., Nagarjuna University, Guntur. ....Respondent No.2	YSR KADAPA
69	WP/8069/2020 IA 1/2020 Suspension Petition	R.ASHOK Vs THE ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION	K SRINIVAS	ARAVALA RAMA RAO(SC FOR APSRTC KKAC) GP FOR SERVICES II	CHITTOOR

70.1 along with 70

70	WP/20903/2020 IA 1/2020 Direction Petition IA 2/2020 Stay Petition	DR. S.V. SESHAGIRI Vs THE STATE OF ANDHRA PRADESH	SRINIVAS BOBBILI	GP FOR AGRICULTURE MARRI VENKATA RAMANA GP FOR SERVICES II (HCJ NOTE CASE) PT	ANANTAPUR
70.1	WP/1573/2007	K. IBRAHIM BASHA ANANTHAPUR DIST. & 4 OTHERS Vs THE CHAIRMAN HYDERABAD & 2 OTHERS	K R PRABHAKAR	GP FOR AGRICULTURE	ANANTAPUR

71	WP/114/2021 IA 1/2021 Direction Petition IA 1/2026 Leave Petition	H ANJANA REDDY Vs DISTRICT EMPLOYMENT OFFICER	THOMMANDRU V SARADHI SANTHAPUR SATYANARAYANA RAO	GP FOR SERVICES III V RAJA MANOHAR GP FOR SERVICES IV	ANANTAPUR
72	WP/2282/2021 IA 1/2021 Direction Petition IA 1/2026 Leave Petition	G. SUDHAKAR Vs THE DISTRICT EMPLOYMENT OFFICER	SANTHAPUR SATYANARAYANA RAO	GP FOR EMPLOYMENT TRAINING GP FOR SERVICES IV GP FOR SERVICES III GP FOR SERVICES II K SWARNA SESHU	ANANTAPUR
73	WP/5911/2021 IA 1/2021 Direction Petition	JANGAM VIJAYA KUMAR Vs THE HINDUSTAN AERONAUTICS LIMITED	G R SUDHAKAR		GUNTUR
74	WP/6085/2021 IA 1/2021 Suspension Petition	THE DEPOT MANAGER Vs THE DEPOT SECRETARY	K SRINIVASA PRASAD SC For APSRTC	M PITCHAIAH GP FOR LABOUR	WEST GODAVARI

75.1,75.2,75.3,75.4 along with 75

75	WP/6695/2021 IA 1/2021 Direction Petition IA 1/2022 Vacate Stay Petition IA 2/2022 Direction Petition IA 1/2023 Direction Petition	LAKKIREDDY RAMA MOHAN REDDY Vs THE A.P. RESIDENTIAL EDUCATIONAL INSTITUTION SOCIETY	KAVITHA GOTTIPATI	GP FOR SERVICES III NOOKA JAGANNADHAM L V S NAGARAJU S PRANATHI	GUNTUR
75.1	WP/14151/2021 IA 1/2021 Direction Petition	C. SANKARANARAYANA REDDY Vs THE MAHATMA JYOTIBA PHULE AP BACKWARD CLASSES WELFARE RESIDENTIAL EDUCATIONAL INSTITUTIONS SOCIETY	PRAKASH BUDDARAPU	G SIMHADRI (SC FOR APREIS TW SW BC) GP FOR SCHOOL EDUCATION ANITHA MESA (SC FOR APREIS TW SW BC)	GUNTUR
75.2	WP/14904/2021 IA 1/2021 Direction Petition IA 1/2023 Direction Petition	T NARAYANAMMA Vs THE AP RESIDENTIAL EDUCATIONAL INSTITUTION SOCIETY	KAVITHA GOTTIPATI	GP FOR SERVICES III NOOKA JAGANNADHAM S PRANATHI	GUNTUR
75.3	WP/14959/2021 IA 1/2021 Direction Petition IA 2/2023 Leave Petition	MAJJI APPALA NAIDU Vs THE MAHATMA JYOTIBA PHULE	U D JAI BHIMA RAO	GP FOR SERVICES III NOOKA JAGANNADHAM	GUNTUR
75.4	WP/28563/2021 IA 1/2021 Suspension Petition	N.PRATAP KUMAR Vs THE STATE OF ANDHRA PRADERSH	G V SHIVAJI	GP FOR SERVICES III NOOKA JAGANNADHAM C	EAST GODAVARI
76	WP/7143/2021 IA 1/2021 Direction Petition	DARISA SARVESWARA RAO Vs STATE OF ANDHRA PRADESH	C SRINIVASA BABA	GP FOR IRRIGATION COMM AREA DEV K.KRISHNABUSHAN CHOWDARY SC For APGENCO M VIDYASAGAR GP FOR SERVICES III	KRISHNA
77	WP/7426/2021 IA 1/2021 Direction Petition	RUDRARAJU SIVARAMA KRISHNAM RAJU Vs APSRTC	CHALASANI AJAY KUMAR	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	WEST GODAVARI
78	WP/8676/2021 IA 1/2021 Direction Petition IA 2/2021 Implead Petition IA 1/2024 Leave Petition	K SEKHAR REDDY Vs THE STATE OF AP	G V SHIVAJI	GP FOR SERVICES II G RATNA SUDHAKAR SC For APPSC	YSR KADAPA

79	WP/10666/2021 IA 1/2023 Leave Petition IA 1/2026 Leave Petition	Y.S.ABDUL RAHIMAN Vs THE STATE OF ANDHRA PRADESH	SHAIK MOHAMMED ISMAIL	GP FOR SERVICES II B SIVA SANKARA RAO SC For Services to Municipalities in rayalaseema Nellore GP FOR SERVICES IV P C REDDY (SC FOR SERVICE MUNICIPALITIES RR NELLORE)	YSR KADAPA
80	WP/14531/2021 IA 1/2021 Direction Petition	B.SIVA KUMAR Vs THE STATE OF ANDHRA PRADESH	S PARINEETA GP FOR REVENUE	GP FOR SERVICES I	CHITTOOR
81	WP/20167/2021 IA 1/2021 Suspension Petition	THE CHIEF MANAGER AND DISCIPLINARY AUTHORITY Vs THE CENTRAL GOVT.INDUSTRIAL TRIBUNAL CUM LABOUR COURT	K LAKSHMI NARASIMHA (SC FOR AB)	O UDAYA KUMAR (CENTRAL GOVT COUNSEL) KAVITHA GOTTIPATI	KRISHNA
82	WP/22375/2021 IA 1/2021 Suspension Petition	SRIRANGAM RAVI KUMAR Vs STATE OF ANDHRA PRADESH	SRINIVAS AMBATI	GP FOR SERVICES I M S R CHANDRA MURTHY	SRIKAKULAM
83	WP/26747/2021 IA 1/2021 Direction Petition	M NAGESH Vs THE STATE OF ANDHRA PRADESH	K V RAGHU VEER	GP FOR SERVICES III GP FOR FINANCE PLANNING GP FOR SOCIAL WELFARE SHAIK KHAJA BASHA	KRISHNA
84	WP/28980/2021 IA 1/2021 Direction Petition IA 1/2025 Direction Petition	CHINTAKULA.GOWRI LAKSHMI Vs THE STATE OF A.P.	T S N SUDHAKAR	GP FOR SERVICES I	EAST GODAVARI
85	WP/30246/2021 IA 1/2021 Direction Petition IA 2/2021 Suspension Petition IA 1/2023 Leave Petition	M.ZEELAN Vs THE STATE OF ANDHRA PRADESH	P V RAMANA	GP FOR SERVICES II	ANANTAPUR
86	WP/28952/2022 IA 1/2022 Direction Petition IA 1/2023 Stay Petition IA 2/2023 Extension Petition IA 3/2023 Direction Petition IA 4/2023 Fix an Early Date IA 1/2025 Extension Petition IA 1/2026 Implead Petition IA 2/2026 Leave Petition	B VENKATESWASRLU Vs TIRUMALA TIRUPATI DEVASTHANAM	V V SAKETH ROY V VENKATA NAGA RAJU	V.DYUMANI (SC for TTD) J SUDHEER PT	CHITTOOR

INTERLOCUTORY(ENDOWMENTS)

87	WP/10449/2023 IA 1/2023 Direction Petition	SIRIGIRI MOHAN BABU@ MOHAN Vs THE STATE OF ANDHRA PRADESH	PAPUDIPPU SASHIDAR REDDY	GP FOR ENDOWMENTS V.DYUMANI (SC for TTD)	YSR KADAPA

FINAL HEARING

88	WP/15796/2026 IA 1/2026 Suspension Petition IA 3/2026 Leave Petition	SRI GANESH TIMBER DEPOT FURNITURE WORKS Vs THE STATE OF ANDHRA PRADESH	SURYA TEJA ANUMOLU	GP FOR REGISTRATION AND STAMPS CHINTAPALLI SRINIVAS GP FOR ENDOWMENTS DEVI PRASAD MANGALAPURI	VISAKHAPATNAM

INTERLOCUTORY(REVIEW PETITIONS))

89	IA/1/2025-Review Petition WP/7704/2021	BHUVANAGIRI SRINIVASA RAO Vs	J SUDHEER	GP FOR SCHOOL EDUCATION SEEPANI S KUMAR M SRIKANTH	PRAKASAM